The Minister of Education (Br. Triguna Sen): (a) Government have not received any application. The College applied for a grant to the University Grants Commission for the construction of staff quarters and residence for the Principal.

(b) The Commission have approved in principle only the construction of Principal's residence and have asked for details including revised plan and estimates.

Rehabilitation of Old Migrants from East Pakistan

190. Shri Ram Kishan Gupta: Shri Hukam Chand Kachwai: Shri Ram Singh Ayarwal:

Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether Government have received the progress report of the Committee of Review of Rehabilitation on the work of the rehabilitation of old migrants from East Pakistan;
 - (b) if so, the result thereof; and
- (c) the steps to be taken for their early rehabilitation?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) to (c). The Committee of Review of Rehabilitation Work in West Bengal has recently commenced its work and is likely to take some time to submit its report to Government.

The Committee is not required to submit any "progress report" to Government.

Restriction on Begum Abduliah

191. Shri N. S. Sharma; Shri Shri Gopal Saboo: Shri A. B. Vajpayee; Shri Sharda Nand; Shri Brij Bhushan Lal; Shri Yashpal Singh; 349 (Ai) LSD—6. Shri S. C. Samanta: Shri P. Parasarathy:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have recently relaxed the ban on Begum Abduliah for free movement; and
- (b) if so, whether Government have taken into consideration all the consequences which may arise as a result of the prejudicial activities of Begum Abdullah?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). The restriction imposed on Begum Abdullah's that she shall not be at any place in the State of Jammu and Kashmir has been removed with effect from 14th April, 1967. Government had considered all aspects of the matter before taking that decision.

Caltex Oil Company, Calcutta

192. Shri B. K. Modak:
Shri Mohammad Ismail;
Shri Umanath:
Shri Bhagwan Das;
Shri Bhagwan Ghosh:
Shri A. K. Gopalan:
Shri P. Ramamoorthy:

Will the Minister of Labour and Rehabilitation be pleased to state:

- (a) whether the attention of Government has been drawn to the reported statement of the West Bengal Labour Minister in which he indicated that the Union Labour Minister agreed with him on the proposal that the Caltex management should bring back the files removed from the office and create proper conditions for negotiations:
- (b) if so, whether the report is correct; and
- (c) the steps taken by Government to implement the proposal?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) to (c). The West Bengal Labour Minister's suggestion that the Caltex Management